

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indiranagar,
Bangalore- 560 038.

Dated: 17 Nov '87

APPLICATION NO

876 /87(F)

W.P.No.

Vs

RESPONDENTS

APPLICANT

N. Gangaramaiah

To

Secretary, Coffee Board ~~Opposition~~

1. Sri N. Gangaramaiah,
No. 25, 'G' No. 8th Cross,
Tgupalayam,
Ulsoor, Bangalore - 560 008.

2. Sri Y.S. Ramakrishna, Advocate,
Rooms No. 3,
Sri Parakala Mutt Building,
Table Bund Road,
Bangalore - 9.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~STWY~~/
~~INTERIM ORDER~~ passed by this Tribunal in the above said application
on 13. XI. 87.

RECEIVED

Diary No. 1443/CR/87

Received Date: 19.11.87

Encl: as above.

By Venkateshwar
DEPUTY REGISTRAR
(JUDICIAL)

OK

IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE

6/40

N. Gangaramaiah

V/s The Secy, Coffee Board

Y.S. Ramakrishna

Order Sheet (contd)

D. 876/87(CF)

Date	Office Notes	Orders of Tribunal
	<p></p> <p><i>R. Venkatesh</i></p> <p>DEPUTY REGISTRAR CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p>	<p>PSM(A)/CHR KM(J) 13.11.87.</p> <p>Shri Y.S. Ramakrishna, learned counsel for the applicant, present, and is heard.</p> <p>This Tribunal has no jurisdiction, as of now, over service matters relating to the Coffee Board. That being so, the present application cannot be entertained, as the applicant's grievance is against the Coffee Board, of which he is an employee.</p> <p>We, therefore, direct the Registrar to return the application, keeping one copy for the purpose of record, to the applicant, who will have liberty to agitate the matter before the appropriate Court.</p> <p>Application is disposed of accordingly.</p> <p>P. D. 87 13/11/87 MEMBER(A)</p> <p>C. R. KM 13/11 MEMBER(J)</p> <p>dms.</p> <p>- True Copy -</p>